

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2223/2024

AJEET SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 12529/2020 - EXEMPTION FROM FILING O.T.)

Date : 12-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Utkarsh Sharma, AOR

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Sriharsh N Bundela, Adv.
Mr. Sarthak Chandra, Adv.

Mr. Pradeep Kumar Mathur, AOR
Mr. Chianjeev Johri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.

Ld. Counsel for respondent Nos. 2 and 3 submits that he has already filed the counter affidavit. Registry to verify and report.

Original record from the High Court and the Trial Court are awaited.

Let the reminder be issued.

List again on 30.8.2024.

SUJATA SINGH
Registrar